



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/09/2019

T.A./260/17/2016

K SAHU

-V/S-

DIRECTOR OF SECONDARY EDUCATION

ITEM NO: 16

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>None for the parties.</p> <p>No one was present on behalf of the applicant on previous date i.e. 19.8.2019. Copy of the said order was sent to the applicant by the Registry by registered post as seen from the noting of the Registry.</p>
	<p>The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath